

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 28.09.2020 at 2.45 PM**

HEARING

1. Cr. 35/2020 ANGPS
2. Cr. 255/2020 SPS
3. Cr. 494/2018 ANGPS
4. Crl.Misc. 294/2017 HPS
5. Crl. Misc. 163/2020
6. Crl. Misc. 171/2020
7. Crl.Misc.210/2020
8. Crl.Misc.211/2020
9. OS 240/2010
10. OS 210/2020
11. OS 198/2020
12. OS 194/2020

ARGUMENTS

13. CC 1059/2014
14. OS 22/2013
15. OS 62/2014

Hosakote
Dated: - 26.09.2020

Sd/- 26/9/2020
Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.